## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CP/90/IB/2018 PETITION NUMBER

NAME OF THE PETITIONER(S)

: TATA BLUESCOPE STEEL LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2. Rohan Rajasekan

P. Rohan Rajasekan Coursel for Respondent

RALO

## **ORDER**

Counsel for petitioner/operational creditor present. Counsel for respondent present and filed vakalat. The counsel prayed for time to file counter. Time is enlarged at request. Put up on 02.03.2018.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc